

PAPERS LAID ON THE TABLE

AMENDMENTS IN THE DELHI MOTOR VEHICLES RULES, 1940

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. F. 12 (80)/59-MT/Home, dated the 14th July, 1959, publishing certain amendments in the Delhi Motor Vehicles Rules, 1940, issued by the Delhi Administration. [Placed in Library. See No. LT-1744/59.]

NOTIFICATION UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 1309, dated the 25th November, 1959, publishing an amendment in Government Notification S.R.O. No. 4153-A, dated the 28th December, 1957. [Placed in Library. See No. LT-1770/59.]

REPORT (1959) OF THE TARIFF COMMISSION ON PRICES OF PAPER AND PAPER BOARDS AND RELATED PAPERS

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers:—

(i) Report (1959) of the Tariff Commission on fair ex-works and fair selling prices of paper and paper boards.

(ii) Government Resolution No. Ch.(1)-41 (79)/59, dated the 27th November, 1959.

(iii) Statement under the proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that sub-section. [Placed in Library. See No. LT-1760/59 for (i) to (iii).]

AMENDMENTS IN THE NON-FERROUS METALS (CONTROL) ORDER, 1958

SHRIMATI VIOLET ALVA: Sir, on behalf of Shri Manubhai Shah I also beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry S.O. No. 2698, dated the 4th December, 1959, publishing certain amendments in the Non-ferrous Metals (Control) Order, 1958. [Placed in Library. See No. LT-1766/59.]

LIMITED PAYMENTS AGREEMENT BETWEEN THE GOVERNMENTS OF INDIA AND PAKISTAN

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table a copy of the Limited Payments Agreement between the Governments of India and Pakistan [Placed in Library. See No. LT-1758/59.]

MESSAGES FROM THE LOK SABHA

I. THE KERALA APPROPRIATION (No. 2) BILL, 1959.

II THE CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL, 1959

SECRETARY: Sir, I have to report to the House the following Messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha: